

Annexure-3

Name of the corporate debtor: Bliss House Private Limited. ; Date of commencement of CIRP:- 21.01.2026.; List of creditors as on: 11.02.2026

Secured Financial Creditors (Other Than Financial Creditors belonging to any class of creditors)

(Amount in ₹)

Sl No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	J.C. Flowers Asset Reconstruction Pvt Ltd. (acting in its capacity as trustee of JCF ARC Trust 2024-25/33)		2,89,62,45,505.87	2,84,78,59,909.00	Loan	2,89,62,45,505.87	2,89,62,45,505.87	No	100.00	-	-	4,83,85,597	-	
TOTAL			2,89,62,45,505.87	2,84,78,59,909.00		2,89,62,45,505.87	2,89,62,45,505.87					4,83,85,597		